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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDER ABAD BENCH AT HYDER ABAD

ORIGINAL APPLICATION NO.1779/97

DATE OF ORDER : 19-01-1998.

Between :-B.Appa Rao

... Applicant

And

- The Administration Officer, SHAR CENTRE, SRIHARIKOTA, NELLORE DIST - 524 124 (AP).
- The Secretary, Department of Space-Government of India, New Delhi.

... Respondents

Counsel for the Applicant : Shri Y.V.L.Narasimha Murthy

Counsel fof the Respondents : Shri V.Rajeshwar Rao, GGSC

CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (J)

(Order per Hon'ble Shri R.Rangarajan, Member (A)).

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(Order per Hon'ble Shri R.Rangarajan, Member (A)).

None for the applicant. Even the applicant is not present. Heard Sri V.Rajeshwar Rao, standing counsel for the respondents.

The applicant was an aspirant to the post of Tradesman-A 2. under the Respondent No.1. He is an open market candidate sponsored by the Employment Exchange for that post along with others. He was not offered that post. This G.A. is filed praying for a direction to the respondents to offer the post to the applicant if the Tribunal findstfrom a perusal of concern, records from Respondent No.1 that the selection is proper/genuine. | We have called for the selection proceedings, which was produced today. There were four candidates interviewed by the Selection Committee. One Sri 18. Thavitayya was first on the list propered for the post of Tradesman 'A'. The applicant stands at Sl.No.3 in the list. As there was only one vacancy, first on the panel viz., Sri Thavitayya was offered the Hence the request of the applicant cannot be treated as meritorious/for appointment against that post. In view of that, the O.A. is disposed of at the admission stage itself. (The selection proceedings were perused and returned back).

(B.S.JAI PARAMESHWAR)

Member (J)

19,198

(R.RANGARAJAN) Member (A)

Dated: 19th January, 1998. Open Court.

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Copy to:

- 1. The Administration Officer, SHAR CENTRE, Sriharikota, Nellore District.
- 2. The Secretary, Dept. of Space-Government of India, New Delhi.
- 3. One copy to Mr.Y.V.L. Narasimha Murthy, Advocate, CAT, Hyderabad.
- 4. One copy to Mr. V. Rajeswara Rao, Addl. CGSC, CAT, Hyderabad.
- 5. One copy to D.R(A),CAT,Hyderabas.
- 6. One duplicate copy.

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL DARRAGE HYDERABAD BENCH HOLDERABACH

THE HITTELE MR.B.RANGARADAN : M(A)

CVF

THE HIN'BLE MR.B.S.DAI PARAMESHWAR: M(J)

DATED: 19(198

TRAMECUL YES GEG

M. A. /R. A/C. A. NO.

3.4.NG. 1779/97

ADMITTED AND INTERIM DIRECTIONS

ALUJUZO

DISPOSED OF WITH DIRECTIONS
DISMISSED
DISMISSED AS WITHDRAWN
DISMISSED FOR DEFAULT.
DROERED/REJECTED

NO ORDER AS TO COSTS.

· II COURT

YLKR

केन्द्रीय प्रशासनिक अधिकरण Central Administibilitye Tribunal झेलण /DESPATCH

29 JAN 1998

हृदराबाद न्यायपील HYPERABAD BENCH